## Annexure - 2

Name of the corporate debtor: Samtex Desinz Pvt. Ltd.; Date of commencement of CIRP: 02/09/2021; List of creditors as on: 12/12/2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

													(Amount in ₹)		
Sr.	Name of	Identification No.	Details	of claim received		De	tails of claim	admitted			Amount of	Amount of	Amount of claim not admitted	Amount of	Remarks, if any
No.	creditor		Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% of	contingent	any mutual	1	claim under	
			receipt	claimed	claim admitted	claim	covered by	covered by	related	voting	claim	dues,		verification	
							security	guarantee	party?	share in		that may be			
							interest	guarantee	Party	CoC		set-off			
															The claim has been rejected
															based on dispute between
															the Corporate Debtor and
															claimant and books of
	MA/- C-: D-I-::					D									accounts of Corporate
	M/s Sri Balaji		10 00 2021	7.67.046.00		Purchase				l			7.67.246.00		Debtor shows nothing
L	Enterprises	UIDAI No.: 566008501128	19-09-2021	7,67,316.00	-	of Goods	-	-	No	NA	-	-	7,67,316.00	•	payable to the claimant
						Provision									
-	Sunny Jain	PAN No: AFJPJ4115K	22-09-2021	75,000.00	75,000.00	of service	-	-	No	NA	-	-	-	-	
						Provision									Claim has been withdrawn
3	STM & Associates	FRN- 026252N	22-09-2021	94,400.00	-	of service	-	-	No	NA	-	-	94,400.00	-	by the claimant
	Delhi Colour &			1		Purchase									Partly admitted on basis of
1	Chemicals Co.	GST: 07AAAPJ4571B2Z5	13-10-2021	12,14,631.00	11,01,524.00	of Goods	-	-	No	NA	-	-	1,13,107.00		supporting documents
	Hind Dye Sales					Purchase									Partly admitted on basis of
5	Corporation	GST: 07AAIFH7818M1ZU	30.09.2021	27,73,689.00	24,94,056.00	of Goods	-	-	No	NA	-	-	2,79,633.00	ı	supporting documents
	Amba Prasad														
	Jadavjee and					Purchase									Partly admitted on basis of
5	Company	GST: 07AAFFA5001N1ZN	09-10-2021	16,89,297.00	15,14,117.00	of Goods	-	-	No	NA	-	-	1,75,180.00		supporting documents
	Chroma Textile					Purchase									Partly admitted on basis of
7	Solutions		22-10-2021	9,03,702.00	8,27,358.00	of Goods	-	-	No	NA	-	-	76,344.00		supporting documents
						Purchase									Partly admitted on basis of
3	Fibro Auxichem	GST: 09AWCPS5102M1ZA	29-09-2021	33,42,698.00	30,95,841.00	of Goods	_	-	No	NA	-	-	2,46,857.00		supporting documents
				, ,	, ,								, ,		1
	New India Colour	CIN:				Purchase									Partly admitted on basis of
,		U74899DL1988PLC031970	09-10-2021	96,34,957.00	94,98,576.00		_	_	No	NA	_	-	1,36,381.00		supporting documents
				00,00,000	2 1,2 2,2 1 2 1 2								_,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		
	Renuka					Purchase									Partly admitted on basis of
10	Industries	GST: 07ACOPD1144Q1ZC	2/1-09-2021	10,07,012.00	8,96,682.00		l <u>-</u>	_	No	NA			1,10,330.00		supporting documents
	muustrics	031. 07ACOI D1144Q12C	24 03 2021	10,07,012.00	0,50,002.00	01 00003			140	INA			1,10,330.00		Supporting documents
						Purchase									Partly admitted on basis of
11	Tex Chem	GST: 09AMNPS1876M1Z2	20_00_2021	31,94,465.00	28,26,755.00				No	NA		_	3,67,710.00		1 '
1.1	LEY CHEILI	UST. USAIVIIVPS18/DIVI1ZZ	23-03-2021	31,34,403.00	20,20,733.00	or doods	-	-	No	INA	-	-	3,07,/10.00		supporting documents
	Toy India														No supporting description
	Tex India					Dh									No supporting documents
	Enterprises Pvt		05 40 2024	20.00.000.00		Purchase				l			20.00.00		produced for verification in
.2	rta	559/414	05-10-2021	20,06,983.36	-	of Goods	-	-	No	NA	-	-	20,06,983.36		time allowed by RP
															L
						L .									No supporting documents
	Wadhwa Dyes &					Purchase									produced for verification in
.3	Chemicals		22-10-2021	7,68,607.22	-	of Goods	-	-	No	NA	-	-	7,68,607.22		time allowed by RP
						Purchase									Partly admitted on basis of
		GST: 078BD JPD869 1ZW	22 00 2021	32,63,848.00	28,27,069.00	lof Coods	1	1	No	NA	1		4,36,779.00	i)	supporting documents

15	Mangala Chemicals	GST: 07AAAPA1299F1Z4	01-10-2021	96,20,781.00	9,65,851.00	Purchase of Goods	-	-	No	NA	-	-	86,54,930.00	Partly admitted on basis of documents like debit notes issued by Corporate Debtor found by RP after admitting the claim earlier
16	Sameer Sales Pvt	1	20-09-2021	2,36,86,186.00	2,08,70,476.00		-	-	YES	NA	-	-	28,15,710	Partly admitted on basis of supporting documents submitted tp RP
_	7 Sai Traders	990723799294	19-10-2021	83,34,671.00	34,049.00	<del>†                                      </del>	-	-	No	NA	-	-	83,00,622.00	The claim has been partly admitted based on documents like NCLT order dt.03/12/2020 vide IB-/(ND)3171/ND/2019 found by RP showing dispute between claimant and Corporate Debtor
To	otal			7.23.78.243.58	4,70,27,354.00								2,53,50,889.58	